F. No. A-32012/1/2018-Ad.II.A
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

North Block, New Delhi
New Delhi the 18th July, 2018

NOTIFICATION

The President is pleased to accept the notice for voluntary retirement of Shri M.E. Srinivasan, Chief Accounts Officer, O/o Commissioner of Customs, Chennai-I Commissionerate, Chennai under Rule 48 of CCS (Pension) Rules, 1972 with effect from the afternoon of the 18th July, 2018.

(M.K. Gupta)
Under Secretary to the Government of India
Tel. No. 23095528.


The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:–
1. Officer concerned.
2. Chief Commissioner of Customs, Custom House, No.-60 Rajaji Salai, Chennai – 600001.
3. PS to Chairman, CBIC/All Members (CBIC)/Commissioner (Coord.)/ DS-Ad.V
4. Principal ADG (HRM-I)/ADG (HRM-II), Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
6. SO(P)/Hindi Section/Office Folder/Personal File.